

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 42  
CP No. 23/111/2010  
TA No. 12/2018  
Under Section 397-398 of  
Companies Act, 1956

**In the matter of:**

**Vijay Solvex Limited**

**...Petitioner**

**Versus**

**M/s Saurabh Agrotech Limited**

**...Respondent**

Matter could not be taken up due to non-availability of files at Chandigarh. The learned counsel appearing for the Petitioner shall check and ensure the availability of all the pleadings in the CP and pending CAs with both the Registries, of Chandigarh as well as Jaipur, in soft and physical copies. List the matter on 07.10.2021.

  
Assistant Registrar

July 15, 2021  
H.A